

Nature of case-B.A
Filing no.-8252/2020

Balraj Yadav @ Bali Raj Yadav Vs. The State of Jharkhand
Advocate Name- Jai Shankar Tripathi
DEFECTS:-

- 5(a) C.C of Impugned Order may be filed with A/F.
5(e) Vak is not in original copy and execution of ld. Counsel is missing at first Vak.
8. Statement with regard to other reliefs may be given by way of S.A.
- 9.i) Brown cover, Presentation form, A.G Slip may be filed.
9.ii) Pagination of particulars at Index page has not been filled up.
9.iii) Peition is unaffidavited.
9.iv) Office Order No. 452/Accts dt. 20.08.2018 regarding Identity & Address Proof has not been complied of the Pairvikar.
9.v) Parental status of Petitioner stated at page no. 1 and Vak. differs.
9.vi) Cause title of vak is incomplete.
9.vii)Addressing Portion may be suitably corrected.
9.viii) Alleged Sections stated in registered part of F.I.R and Impugned Order differs. Hence, it's correctness at Para 1 and Prayer Portion will depend upon removal of this defect.
9.ix) G.R No. may be stated in Para 1 and Prayer Portion.
9.x) Impugned Order passed in B.P but S.T No. stated in Para 1 and Prayer Portion which may be verified and also Pending Court may be verified.
9.xi) C.C of Annex-2 may be filed with A/F.
9.xii)Place of Court may be corrected in Para 12.
9.xiii) Statement of Impugned Order stated at Index Page and Sub-para 12 may be suitably corrected.
9.xiv) Signature of Ld. Counsel is missing at Page 8.
9.xv)Affidavit page is incomplete.
9.xvi) Duly certified to be true type copy of Annex 1 may be filed.
9.xvii) Petition after page no. 10 may be paginated and also mentioned annexure.

9.xviii) A/F of Rs. 5 is wanting on Affidavit.

9.xix) Alias name of Petitioner may be stated at vak as per page no. 1.

9.xx) Vak. has been filed twice and also name of Ld. Advocate is missing at first Vak.